NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 64/2017 with C.P. No. 50/241/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

Name of the Company:

Ajay Patel & Ors.

V/s.

Multimode Enterprise Pvt. Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

| S.NO. NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|---------------------------------------|-------------|--------------------------------|------------|
| 1. Addyr Bihani with Anny K Towedi | Advente | Regnancient No. 1,2,4,56 10 | adyo.B |
| 2. Vivay Baisagra | Advocate | Resp. No. B. 9 | Ains. |
| 3. Tavayo Shah | Advocate | Pettioner | Tanaya Mah |
| | | | |

<u>ORDER</u>

Learned Advocate Ms. Tanaya Shah present for Petitioner. Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Respondents No. 1, 2, 4, 5 and 10. Learned Advocate Mr. Vinay Bairagra present for Respondent No.6 and 9. None present for Respondent No.11.

At request of both sides.

List the matter on 08.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 3rd day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL